

List of case record in 4 sheets

Filing no. Cr.M.P.-8269/2020

Dharambeer Kumar Singh

Versus

The State of Jharkhand & Anr.

Advocate for Petitioner

Mr. Nagmani Tiwari

Defects

9. (i) Name of Ld .Advocates who have accepted the Vak. may be properly stated in the body of Vak.
- (ii) Father's name of petitioner may be stated same in page-1 & Vak.
- (iii) District name of the petitioner may be verified/corrected in page-1 & Vak. and name of the STATE may be also stated properly.
- (iv) Cr.M.P. no. mentioned in para-1 and prayer para may be verified/corrected.
- (v) P.S. name may be verified and corrected in para-1, prayer, Index, para-11 and different para of the petition.
- (vi) Name of the petitioner does not tally with Imp. Order & Annex.-7.
- (vii) Name of the Hon'ble Juatice passing order dt. 13.2.2020 may be stated in para-2.
- (viii) C.C. of FIR (Annx-1) may be filed with A.Fee(however undertaking regarding fee is given).
- (ix) Annx. 6 & 7 may be arranged and paginated as per Annx. Statement in para-25 & 32 and Index may be also corrected accordingly.
- (x) Title page of the Imp. Order is missing.
- (xi) G.R. no. in para- 1 & prayer may be verified with Imp. Order & corrected.
- (xii) Presentation form may be correctly filled up.